

1

WP-40984-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 15th OF OCTOBER, 2025

WRIT PETITION No. 40984 of 2025

RAKESH KUMAR BAIGA

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Arpit Sonkar - Advocate for the petitioner.

Dr. S.S.Chouhan - Government Advocate for the respondents/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

The Corpus has been produced in Court by Ms.Varsha Richhariya - Constable, Thana Barela, District Jabalpur. She is a major. She states that she is residing at her parents house of her own free will and is not in any wrongful confinement.

Since the Corpus is a major and she is residing at her parents house of her own free will and is not in any wrongful confinement, no further orders are called for.

The petition is disposed of.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE